

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

CONTEMPT PETITION NO. 01 OF 2019 &
IA NO. 1324 OF 2019 IN
APPEAL NO. 246 OF 2018

Dated: 26th August, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

DB Power Limited	Versus Appellant(s)
TANGEDCO & Ors.	 Respondent(s)

Counsel for the Petitioner(s) : Mr.Buddy A. Ranganadhan
Mr. Deepak Khurana
Mr. Tejasv Anand

Counsel for the Respondent(s) : Mr. Basava Prabhu S. Patil
Mr. S. Vallinayagam for R-1 to R-3

ORDER

We direct the parties to have mutual meeting on 28.08.2019 at TANGEDCO Office to resolve the controversies amicably, if possible.

List the matter on **02.09.2019**.

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

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